

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1373
ANSWERED ON:27.11.2009
BANKS BRANCHES
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Will the Minister of FINANCE be pleased to state:

- (a) the number of branches of Public Sector Banks (PSBs) functioning abroad as on date;
- (b) the number of foreign banks presently functioning in the country, State-wise and bank-wise;
- (c) whether the Government has received proposals from the foreign banks to open their branches in the country; and
- (d) if so, the details thereof and decision taken by the Government thereon?

Answer

The Minister of State in the Ministry of Finance (Shri S. S. Palanimanickam)

(a): As on 31-10-2009, a total of 134 branches of 11 Public Sector Banks (PSBs) are functioning in 29 foreign countries.

(b): As on 31-10-2009, 32 foreign banks have been operating a total of 296 branches in India. Bank-wise number of branches of foreign banks in India is at Annex.

The number of branches of foreign banks in each State/UT is as follows:

Andhra Pradesh (8), Assam (1), Bihar (2), Chandigarh (3), Chhattisgarh (1), Delhi (19), Gujarat (8), Haryana (6), Karnataka (12), Kerala (4), Madhya Pradesh (3), Maharashtra (27), Orissa (2), Puducherry (1), Punjab (4), Rajasthan (4), Tamil Nadu (14), Uttar Pradesh (6), West Bengal (9).

(c) & (d): The Reserve Bank of India (RBI) receives proposals from the foreign banks to open their representative offices/branches in the country on a continuous basis. As of now RBI has received applications from 13 foreign banks - both for maiden branch presence and for branch expansion in India. RBI examines these proposals keeping in view its extant guidelines and other parameters, which inter-alia, include bilateral relations with the concerned country, trade, economic and security issues, performance of such banks in other countries, their financial soundness, India's commitment in the World Trade Organisation, etc.